V. Beport an dAccouats (1984-85) of the Bose Institute, Calcutta and relaed papers

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENT OF OCEAN DEVELOP. MENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers: —

- (i) (a) Annual Report of the Tata Institute of Fundamental Research, Bombay, for the year 1984-85.
- (b) Audit Accounts of the Tata Institute of Fundamental Research, Bombay, for the year 1984-85.
- (c) Statement by Government accepting the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-2143/86 for (a) to (c)].
- (ii) (a) Annual Report and Accounts of the Birbal Sahni Institute of Paleobotany, Lucknow, for the year 1984-85, together with the Auditors' Report on the Accounts.
- (ib) Statement by Government accepting the above Report.

[Placted in Library. See No. LT-2142/86 for (a) and (b)].

- (iii) (a) Annual Report and Ac counts of the National Institute of Immunology, New Delhi, for the year 1984-85, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report.

 [Placed in Library. See No. LT-

[Placed in Library. See No. LT-2141/86 for (a) and(b)].

(iv) (a) Annual Report and Accounts of the Indian Association for the Cultivation of Science, Calcutta, for the year 1984-85, together with the Audit Report on the Account-?.

- (b) Statement by Government accepting the $abov_e$ Report.
- [Placed in Library. See No. LT-2145/86 for (a) and (b)].
- (v) (a) Annual Report and Accounts of the Bose Institute, Calcutta, for the year 1984-85, together with Auditors' Report on'the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-2144/86 for (a) and (b)].

Report and Accounts (1984-85) of the Bharat Electronics Limited, Bangalore and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM): Sir, I beg to lay on the Table: —

- I, A copy each (in English and Hindi) of the following papers, under sub-eection (1) of section 619A of the Companies Act, 1956:—
 - (i) Thirty-first Annual Report and Accounts of the **Bharat** Electronics Limited, Bangalore, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of Comptroller and Auditor General of India thereon.
 - (ii) Statement by Government accepting the above Report.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-2146/86 for I and II].

REFERENCE TO ACTIVITIES OF TERRORISTS AND FOREIGNER INFILTRATORS IN ASSAM

MR. CHAIRMAN: Now, we wiH take up Special Mentions. Mr. Biswa I Goswami.